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**JOINT/SELECT COMMITTEE  
REPORTS OF LEGISLATIVE  
ASSEMBLY -1931**

**The Gold Thread Industry (Protection) Bill**

3624 (4)  
30-3 17

Act & Bills section

FB-60, PLB

List of Reports of Select or Joint Committees  
Presented in the Legislative Assembly in 1931.

| Serial<br>No. | Short title of the Bill.                       | Date of<br>presentation. | Remarks. |
|---------------|--|--------------------------|----------|
| 1.            | The Indian Merchant Shipping (Amendment) Bill. | 11.2.31.                 |          |
| 2.            | The Gold Thread Industry (Protection) Bill.    | 11.2.31.                 |          |
| 3.            | The Steel Industry (Protection) Bill.          | 11.2.31.                 |          |
| 4.            | The Indian Press Bill.                         | 21.9.31.                 |          |

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LEGISLATIVE ASSEMBLY.

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We, the undersigned, Members of the Select Committee to which the Bill to provide for the fostering and development of the gold thread industry in British India was referred, have considered the Bill and have now the honour to submit this our Report, with the Bill annexed thereto.

2. We do not propose that any amendment should be made in the Bill.

3. The Bill was published in the Gazette of India dated the 31st January, 1931.

4. As the Bill has not been altered it does not require re-publication, and we recommend that it be passed as introduced.

MD. YAKUB.

G. RAINY.

W. ALEXANDER.

MOHD. AZHAR ALI.

RAGHUBIR SINGH.

N. N. ANKLESARIA.

HARI DAS.

K. P. THAMPAN.

*The 9th February, 1931.*

[As recommended by the Select Committee.]

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BILL

TO

*Provide for the fostering and development of the  
gold thread industry in British India.*

WHEREAS it is expedient, in pursuance of the policy of discriminating protection of industries in British India with due regard to the well-being of the community, to provide for the fostering and development of the gold thread industry by increasing, for a period of ten years, the import duty leviable on certain articles; It is hereby enacted as follows:—

1. This Act may be called the Gold Thread Industry (Protection) Act, 1931.  
Short title. Industry (Protection) Act, 1931.
  2. (1) In Item No. 43BBB of the Second Schedule to the Indian Tariff Act, 1894 (hereinafter referred to as the said Schedule), the words and brackets "silver thread and wire (including so-called gold thread and wire mainly made of silver), silver leaf" shall be omitted. VIII of 1894.  
Amendment of Item 43BBB of Schedule II, Act VIII of 1894.
  - (2) Sub-section (1) shall have effect only up to the 31st day of March, 1931, and thereafter, Item No. 43BBB, as hereby amended, shall, in pursuance of sub-section (3) of section 1 of the Indian Finance Act, 1930, be omitted from the said Schedule. XV of 1930.
  3. In Item No. 131 of the said Schedule, the words "gold thread and wire" shall be omitted.  
Amendment of Item 131 of Schedule II, Act VIII of 1894.
  4. (1) In Part VI of the said Schedule, the following Item shall be inserted, namely:—  
Insertion of new Item 132 in Schedule II, Act VIII of 1894.
- |       |  |
|-------|--|
| " 132 | SILVER PLATE, and silver manufactures, all sorts not otherwise specified." |
|-------|--|
- (2) Sub-section (1) shall have effect on the expiration of the 31st day of March, 1931, and sub-section (3) of section 1 of the Indian Finance Act, 1930, in so far as it purports to revive Item No. 132 of the said Schedule as it stood before the commencement of that Act, shall have no effect inconsistent with sub-section (1). XV of 1930.
  5. (1) In Part VII of the said Schedule, after Item No. 154, the following heading and Item shall be inserted, namely:—  
Insertion of new Item 154A in Schedule II, Act VIII of 1894.
- "METALS OTHER THAN IRON AND STEEL.**
- |       |   |                           |
|-------|---|---------------------------|
| 154A. | SILVER THREAD AND WIRE (including so-called gold thread and wire mainly made of silver) and silver leaf; including also imitation gold and silver thread and wire, lametta and metallic spangles and articles of a like nature, of whatever metal made. | 50 per cent. ad valorem." |
|-------|---|---------------------------|
- (2) Sub-section (1) shall have effect up to the 31st day of March, 1941.

GOVERNMENT OF INDIA.  
LEGISLATIVE ASSEMBLY  
DEPARTMENT.

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Report of the Select Committee on the  
Bill to provide for the fostering and  
development of the gold thread indus-  
try in British India, with the Bill as  
recommended by the Select Com-  
mittee.

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